

nothing should be imposed on them and that traditional way of life and culture are encouraged. The efforts should be to train and build indigenous teams to do the work of administration and development and that development should come through indigenous social and cultural institutions as far as possible.

The strategy to curb insurgency in the North East includes a willingness to meet and discuss legitimate grievances; resolve that violence would not be tolerated friendly relations with neighbouring countries; accelerated infrastructural development; stress on employment schemes; and good governance and decentralisation.

A multipronged approach has been adopted to tackle the militancy problem sponsored from across the border in J & K, which includes, inter alia, strengthening the border management, neutralising plans of militants by pro-active action against them in hinterland, gearing up intelligence machinery, galvanising the development programmes, deepening the democratic process, etc.

The State Governments have formulated their own Action Plans to fight insurgency. The Union Government monitors, co-ordinates and reinforces these Plans. The steps taken by the Central Government to curb insurgency include, inter alia, deployment of additional units of Central Para Military Forces and the Army, improved co-ordination and sharing of intelligence, modernisation/upgradation of State Police Forces, declaration of the most seriously affected areas as disturbed areas and notification of the major insurgent groups as unlawful associations. There is also a scheme under operation to meet security related expenditure of insurgency affected States by the Centre. The entire insurgency situation is kept under watch and is reviewed from time to time.

(h) A High-Level expert committee was constituted for creation of employment opportunities for educated unemployed in the North-eastern region of the country. The Committee submitted its report on 7th May, 1997. Meetings were held in Planning Commission to devise mechanisms for operationalisation of the report. Recommendations made were incorporated in the form of a New Industrial Policy, which has been approved by the Cabinet. The New Industrial Policy is expected to remove unemployment and bring the insurgent groups in the national mainstream.

The implementation of the economic package announced by the Prime Minister for the North Eastern States is constantly reviewed by the Ministry of Home Affairs and the Prime Minister's Office.

The issue of providing employment to J & K youths has been receiving attention of the Government for quite some time. Special recruitment drives has been undertaken in the past as a result of which more than twelve thousand youths have been employed. The age limit for Government employment has been extended by 5 years for the youths of J & K. Apart from Government employ-

ment, the apex bodies of private sector organisations like CII and FICCI have been approached to provide jobs to youths from J & K on a preferential basis in private sectors.

Allocation of Essential Commodities

*229. SHRI A. VENKATESH NAIK :

SHRI D. S. AHIRE :

Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) the quantum of wheat, rice, sugar, edible oils and kerosene supplied to each State/UT during 1998 till date;

(b) the actual demand of these commodities and allocation made to each State during the said period, State-wise;

(c) whether requests for enhancing the quota of these commodities have been received from the States;

(d) if so, the details thereof and the reaction of the Government thereto;

(e) the quantity of these commodities released to flood affected areas during the said period separately, State-wise;

(f) the requirement consumption of these commodities during each of the last three years, State-wise;

(g) whether the North-Eastern States have been left out so far as foodgrains are concerned for the last six months; and

(h) if so, the reasons therefor?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND MINISTER OF FOOD AND CONSUMER AFFAIRS (SARDAR SURJIT SINGH BARNALA) : (a) to (d) The details regarding quantum of wheat, rice, sugar, edible oils and kerosene allocated to each State/Union Territory under the Public Distribution System (PDS) as well as the actual offtake during 1998 till date are given in the enclosed Statement-I. Demand for these commodities, which are subsidised, is generally higher and requests are received from the States/Union Territories for enhancing their quota. It is not always possible to meet fully such demands on account of constraints of availability, foreign exchange and heavy subsidy involved.

(e) The details of quantity of these commodities released to flood affected areas during 1998 State-wise are given in the enclosed Statement-II.

(f) The details of allocation and offtake of these commodities during each of the last three years, State-wise are given in the enclosed statements III, IV and V.

(g) No. Sir.

(h) Does not arise.

Statement —I

Statewise Allocation and Lifting of Wheat, Rice, Edible Oils, Kerosene, Sugar
for Year 1998 Distributed Through PDS

Figures in 000 Tonnes

State/Uts	Wheat		Rice		Sugar		Ed Oils		Kerosene	
	Alloc.	Lift	Alloc.	Lift	Alloc.	Lift	Alloc.	Lift	Alloc.	Lift
1	2	3	4	5	6	7	8	9	10	11
Andhra Pradesh	172.20	98.97	2296.40	1630.92	347.19		32.00	36.42	561.63	558.28
Arunachal Pradesh	6.00	3.04	109.20	78.67	4.63				9.54	9.11
Assam	363.60	171.03	645.00	453.01	117.39				225.70	22.71
Bihar	831.04	558.00	507.36	192.96	449.10		0.80	0.06	678.23	671.56
Goa	33.72	27.23	75.96	51.10	6.26		3.50	1.92	23.57	23.52
Gujarat	564.00	347.06	326.00	182.55	215.92		28.00	20.48	709.94	712.42
Haryana	186.60	84.71			86.17		0.40		141.60	141.48
Himachal Pradesh	136.92	108.29	142.98	87.70	26.75		1.60	0.69	51.13	51.87
Jammu & Kashmir	364.56	117.22	386.52	226.22	44.86		0.50	0.17	79.00	81.39
Karnataka	315.00	238.59	940.00	723.97	235.64		8.00	7.48	440.08	439.53
Kerala	182.64	402.57	1783.84	1337.36	148.52				248.68	248.41
Madhya Pradesh	518.88	258.71	417.20	248.62	345.92				527.02	525.05
Maharashtra	1268.16	900.42	692.48	516.26	411.86		27.00	34.81	1314.96	1313.19
Manipur	32.60	25.87	120.20	40.82	10.10		1.60	0.58	19.07	18.84
Meghalaya	29.52	23.08	209.60	146.24	9.45		0.40	0.05	17.57	17.39
Mizoram	24.06	19.04	125.04	102.50	3.82		0.27	0.05	6.94	6.89
Nagaland	44.06	36.31	125.80	95.92	7.13		2.40	1.62	11.97	12.13
Orissa	414.00	321.74	610.48	485.99	164.46		10.50	7.34	247.39	238.37
Punjab	61.56	7.24	11.52	1.53	107.49				285.15	285.77
Rajasthan	775.44	368.59	51.36	3.98	230.79		2.00	0.32	352.63	349.80
Sikkim	10.68	7.07	87.72	47.19	2.09		0.88	0.67	6.67	6.64
Tamil Nadu	390.00	200.63	1260.76	1024.20	291.86		4.00	5.15	596.01	583.94
Tripura	21.60	13.38	194.40	146.41	27.06		0.20	0.01	26.96	26.93
Uttar Pradesh	1299.04	775.00	587.40	346.41	719.36		6.70	1.76	1120.81	1115.98
West Bengal	1102.35	854.43	587.25	178.20	356.89		14.00	9.11	471.89	679.58
Andaman & Nicobar	5.25		22.50		1.69		0.20		6.08	6.02
Chandigarh	21.60	3.34	3.60	2.01	4.85				18.11	15.98
Dadra & Nagar H.	3.00	1.77	6.60	3.30	0.73		0.32	0.29	2.71	2.72

1	2	3	4	5	6	7	8	9	10	11
Daman & Diu	2.40	0.66	7.20	1.33	0.41		0.42	0.46	2.52	2.51
Delhi	703.59	465.48	154.68	81.40	147.25		6.06	5.15	206.53	192.67
Lakshadweep	0.12	0.17	1.59	2.93	0.49		0.29	0.24	0.78	0.41
Pondicherry	9.00	0.08	26.00	0.60	5.46		4.00	2.41	12.82	12.53
Total	10193.19	6439.72	12516.64	8440.30	4531.59		156.03	137.24	8623.80	8578.62

1. Allocation of wheat and rice reported upto December 1998 and Lifting reported upto October 1998.
2. Allocation of sugar reported upto December 1998.
3. Lifting of levy sugar is assumed to be 100%.
4. Allocation and Lifting of edible oils reported upto November 1998.
5. Allocation and Lifting of kerosene reported upto October 1998.

Statement-II

Details of Allotment of Rice, Wheat and Kerosene for Flood Relief during 1998

Name of State	Months	Quantity Allotted (In Metric Tonnes)		
		Rice	Wheat	Kerosene
Andhra Pradesh	November, 98	-	-	3,891
Assam	April, 98	20,000	-	
	October, 98	25,000	-	
Bihar	September, 98		50,000	
	November, 98		20,000	
Gujarat	June, 98	-	-	15,564
Meghalaya	October, 98	2,000	-	
Uttar Pradesh	August, 98	25,000	30,000	
	September, 98	-	-	7,782
West Bengal	September, 98	10,000	-	
	October, 98	10,000	-	3,891
	November, 98	10,000	-	
Pondicherry	November, 98	1,000	-	
	December, 98	1,000	-	

Statement-III

Statewise Allocation and Lifting of Wheat, Rice, Edible Oils, Kerosene, Sugar for Year 1995 Distributed Through PDS

Figures in 000 Tonnes

State/UTs	Wheat		Rice		Sugar		Ed Oils		Kerosene	
	Alloc.	Lift	Alloc.	Lift	Alloc.	Lift*	Alloc.	Lift	Alloc.	Lift
1	2	3	4	5	6	7	8	9	10	11
Andhra Pradesh	192.00	109.90	2600.00	2322.21	312.41		52.60	36.81	612.39	610.20
Arunachal Pradesh	7.20	8.80	106.20	89.60	4.00			0.03	9.57	9.75
Assam	360.00	357.00	535.30	410.40	119.89		0.90	0.67	253.65	257.19

1	2	3	4	5	6	7	8	9	10	11
Bihar	705.60	197.50	381.60	19.70	414.07				596.22	595.91
Goa	42.40	19.60	69.00	42.20	6.28		3.50	3.59	27.30	28.55
Gujarat	814.00	426.50	414.00	202.20	202.06		44.89	46.55	814.95	817.03
Haryana	212.92	52.70	51.56	7.20	79.68		0.20	0.02	156.83	157.96
Himachal Pradesh	144.00	109.20	138.80	43.90	24.21		1.50	1.54	41.79	42.14
Jammu & Kashmir	360.00	113.30	528.00	238.90	33.45		0.50	0.34	82.66	91.25
Karnataka	360.00	232.50	1443.12	896.10	221.56		9.00	9.62	462.15	471.89
Kerala	540.00	499.00	1800.00	1148.60	148.04		1.50	1.56	273.69	280.67
Madhya Pradesh	583.92	139.70	582.72	193.40	312.49		2.50		469.44	470.56
Maharashtra	1100.00	602.80	858.00	316.40	373.04		27.50	12.13	1535.07	1521.41
Manipur	32.40	31.50	120.00	29.00	9.06		0.20	0.16	21.21	21.94
Meghalaya	26.50	28.30	166.00	156.40	8.38		0.20	0.07	16.23	16.35
Mizoram	24.00	24.50	95.60	95.73	3.58		0.90	0.46	6.33	6.58
Nagaland	24.40	34.50	77.00	67.40	5.50		4.10	2.81	10.59	11.52
Orissa	420.00	200.80	707.50	325.50	154.52		12.00	4.45	206.78	208.59
Punjab	158.00	2.90	16.20	1.00	99.05				335.67	335.42
Rajasthan	1453.92	484.00	52.00	8.80	211.73		0.30		321.96	319.15
Sikkim	12.00	10.00	57.60	44.90	2.07		0.72	0.63	7.65	7.66
Tamil Nadu	305.00	147.70	1455.00	1402.82	280.83		6.00	5.67	673.59	674.56
Tripura	21.60	8.20	194.40	160.80	12.80		0.50	0.06	22.92	22.92
Uttar Pradesh	1185.60	225.70	549.60	208.40	659.30				1062.49	1058.45
West Bengal	1098.60	845.20	868.00	464.80	324.16		19.00	16.25	754.14	758.73
Andaman & Nicobar	9.00	6.93	30.00	24.30	3.07		0.15	0.05	4.65	4.52
Chandigarh	21.60	0.20	3.60	1.10	4.93		0.10		21.06	19.54
Dadra & Nagar H.	2.60	2.21	6.00	3.81	0.63		0.48	0.48	3.12	3.12
Daman & Diu	2.00		6.40	4.00	0.49		0.81	0.60	2.99	2.73
Delhi	860.00	159.90	240.00	26.40	124.26		3.01	2.96	244.18	244.45
Lakshadweep	0.50		6.30	4.50	0.86		0.24	0.24	0.85	0.21
Pondicherry	9.00		24.00	2.70	4.25		4.70	3.53	14.97	14.48
Total	1088.76	5081.01	14183.50	8962.97	4160.68		198.00	151.31	9087.06	9085.35

* Lifting of levy sugar is assumed to be 100%.

Statement-IV

Statewise Allocation and Lifting of Wheat, Rice, Edible Oils, Kerosene, Sugar
for Year 1996 Distributed Through PDS

Figures in 000 Tonnes

State/UTs	Wheat		Rice		Sugar		Ed. Oils		Kerosene	
	Alloc.	Lift	Alloc.	Lift	Alloc.	Lift*	Alloc.	Lift	Alloc.	Lift
1	2	3	4	5	6	7	8	9	10	11
Andhra Pradesh	180.00	116.60	2520.00	1927.50	354.64		63.00	46.30	636.21	640.57
Arunachal Pradesh	7.20	5.20	105.20	94.60	4.64				11.01	11.07
Assam	355.50	337.50	621.60	469.80	120.98		1.30	0.47	258.03	259.88
Bihar	702.70	399.70	384.50	27.10	461.09		0.90		642.82	641.50
Goa	37.20	30.40	90.00	57.00	6.34		4.00	3.05	27.73	28.27
Gujarat	670.00	595.10	369.50	270.60	213.76		42.00	41.16	824.01	829.29
Haryana	207.60	111.60	54.00	19.50	86.11			0.26	159.62	160.38
Himachal Pradesh	140.00	105.60	116.80	77.10	26.18		1.80	0.96	54.52	52.40
Jammu & Kashmir	360.00	136.40	528.00	302.20	46.25		0.90	0.48	89.80	84.29
Karnataka	356.00	264.50	1447.12	1050.90	240.00		9.50	9.51	506.46	505.52
Kerala	597.00	569.30	1823.00	1418.70	150.75		2.00	0.97	290.19	293.72
Madhya Pradesh	576.60	348.00	561.80	265.10	353.44				513.20	514.79
Maharashtra	960.00	803.60	858.00	522.70	407.35		35.00	35.20	1546.35	1545.91
Manipur	32.40	28.40	120.00	49.20	10.37		2.80	1.44	21.82	21.87
Meghalaya	29.50	28.60	184.00	174.00	9.65		0.90	0.20	19.16	19.07
Mizoram	23.80	23.40	96.02	82.20	3.97		1.80	0.48	7.65	7.31
Nagaland	10.20	10.60	78.20	87.40	7.02		3.60	2.34	13.05	13.06
Orissa	416.00	374.10	927.00	515.40	169.11		9.00	4.00	229.38	227.26
Punjab	125.00	40.24	18.00	2.90	109.87				335.13	334.45
Rajasthan	1444.10	951.50	59.00	14.30	235.80		0.45		351.51	347.67
Sikkim	12.20	12.60	58.60	54.30	2.21		0.99	0.61	8.42	8.44
Tamil Nadu	300.30	213.00	1843.50	1924.80	296.09		9.00	6.44	686.42	684.39
Tripura	21.60	14.10	194.40	136.50	15.01		0.90	0.06	28.96	27.42
Uttar Pradesh	1120.40	664.30	549.60	324.10	743.14				1138.55	1145.22
West Bengal	1031.00	879.30	790.00	489.20	364.75		20.00	18.46	785.17	784.71
Andaman & Nicobar	9.00	7.24	30.00	25.02	3.53		0.26	0.03	4.82	4.80

1	2	3	4	5	6	7	8	9	10	11
Chandigarh	21.80	4.60	3.60	1.70	5.01				37.18	19.75
Dadra & Nagar H.	3.00	2.95	6.00	4.40	0.76		0.72	0.49	3.14	3.09
Daman & Diu	2.40	0.66	7.20	2.78	0.51		1.06	0.52	3.02	2.71
Delhi	760.00	429.20	240.00	88.50	149.67		3.70	2.56	243.06	242.71
Lakshadweep	0.50		6.30	6.40	1.04		0.36	0.23	0.89	0.19
Pondicherry	8.53	2.57	20.70	7.55	5.83		4.50	3.28	15.13	14.49
Total	10521.28	7510.85	14711.64	10513.44	4604.89		220.47	179.48	9472.53	9456.32

* Lifting of levy sugar is assumed to be 100%.

Statement-V

Statewise Allocation and Lifting of Wheat, Rice, Edible Oils, Kerosene, Sugar for Year 1997 Distributed Through PDS

Figures in 000 Tonnes

State/UTs	Wheat		Rice		Sugar		Ed Oils		Kerosene	
	Alloc.	Lift	Alloc.	Lift	Alloc.	Lift*	Alloc.	Lift	Alloc.	Lift
1	2	3	4	5	6	7	8	9	10	11
Andhra Pradesh	156.20	120.32	2337.90	2000.18	348.80		28.00	10.09	645.10	609.81
Arunachal Pradesh	5.91	4.31	110.35	91.95	4.60				9.90	10.07
Assam	322.18	237.62	615.86	442.49	117.13			0.01	262.02	266.64
Bihar	769.44	495.01	463.46	112.53	450.47		0.30		671.37	668.14
Goa	33.17	27.18	80.31	49.29	6.26		2.00	1.01	27.90	28.16
Gujarat	736.05	543.16	359.00	203.45	215.94		27.00	8.00	843.69	847.55
Haryana	166.52	104.18	14.00	8.70	86.28				163.26	163.22
Himachal Pradesh	134.15	118.73	134.40	83.86	26.31		0.80	0.70	58.58	57.62
Jammu & Kashmir	282.18	170.60	466.12	351.01	45.02		0.40		88.08	92.45
Karnataka	260.00	240.18	1169.30	919.60	235.02		12.50	4.95	509.50	509.04
Kerala	371.38	353.73	1865.40	1645.65	136.16				289.43	286.21
Madhya Pradesh	618.93	345.07	555.45	309.13	346.05				526.67	526.48
Maharashtra	1149.76	935.64	732.28	563.91	411.81		34.00	20.69	1554.57	1549.64
Manipur	25.66	27.56	101.40	50.67	10.04		0.80	1.15	22.53	21.65
Meghalaya	26.65	26.52	198.40	157.84	9.44			0.04	20.13	20.43
Mizoram	16.76	15.78	98.95	89.53	3.84		0.80	0.14	7.86	7.86
Nagaland	16.74	16.66	98.77	88.40	6.95		1.60	0.69	13.71	13.71

1	2	3	4	5	6	7	8	9	10	11
Orissa	340.00	245.19	888.78	566.65	164.41		5.80	1.54	236.57	237.94
Punjab	122.91	38.36	14.22	1.22	107.65				335.85	334.37
Rajasthan	1052.91	674.24	54.10	7.91	230.70				357.73	358.58
Sikkim	4.81	3.56	71.35	93.98	2.16		0.88	0.51	7.92	7.92
Tamil Nadu	201.50	98.89	1557.02	1424.36	291.79		4.00	2.10	899.88	688.30
Tripura	17.95	15.06	167.33	155.10	14.80			0.04	31.23	30.69
Uttar Pradesh	1172.71	905.83	513.49	322.63	722.85				1166.37	1167.53
West Bengal	1195.45	886.94	583.50	417.51	356.90		20.50	2.50	779.87	779.22
Andaman & Nicobar	7.35	2.46	20.60	7.93	5.41		0.14	0.05	6.14	0.15
Chandigarh	17.58	7.27	2.94	2.22	4.11				21.54	18.73
Dadra & Nagar H.	1.90	1.23	4.80	2.89	0.73		0.32	0.34	3.21	3.14
Daman & Diu	1.50	0.80	4.38	3.56	0.49		0.52	0.46	3.00	2.89
Delhi	661.48	561.47	195.63	112.63	147.40		2.62	1.82	245.16	241.75
Lakshadweep	0.86	0.98	13.14	3.78	1.00		0.40	0.13	0.86	0.87
Pondicherry	4.67	0.28	20.34	7.35	5.27		2.00	1.32	15.30	14.41
Total	9895.28	7224.81	13512.97	10297.91	4515.77		145.36	58.28	9624.73	9569.27

* Lifting of levy sugar is assumed to be 100%.

Exemption From the Central Government Pension Scheme

*230. SHRI SUNIL KHAN : Will the Minister of LABOUR be pleased to state:

(a) whether some undertakings have asked for exemption from the Central Government Pension Scheme;

(b) if so, the reasons therefor and the decision of the Government thereto;

(c) whether any alternate scheme has been proposed and submitted by these undertakings;

(d) if so, the details thereof; and

(e) the reasons for not granting exemption to these undertakings?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA) : (a) Yes, Sir.

(b) to (e) In order to administer pension scheme by themselves M/s Indian Oil Corporation, M/s Indian Petro Chemical Corporation Ltd. and M/s Telco Ltd. have asked

for exemption and submitted to the Government alternate pension schemes providing, inter-alia, payment of pension on retirement, superannuation, death etc. As the provisions of the pension schemes formulated by the applicant establishments are not in accordance with the provisions of the Employees Pension Scheme, 1995, it has not been found possible to grant them exemption.

Crimes

*231. SHRI BASUDEB ACHARIA :

SHRI PRADEEP KUMAR YADAV :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of various crimes reported in the country during the last three years, year-wise;

(b) the growth rate of crimes in the country, State/UT-wise;

(c) whether socio-economic and psychological factors are responsible for these crimes; and

(d) the special steps taken by the Government to check such crimes in future?